## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/225/2017

NAME OF THE PETITIONER(S) : KATALATH VISRYTHAKUMAR

NAME OF THE RESPONDENT(S) : FRESH COCONUTS PRODUCTS

UNDER SECTION : 58/59

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. RAJEJH SIVARAMANKUTTY ADVICATE FOR

PETITIONERS

2. SOY JOSEPH For R3

3. Dominic S. David

for C. Mukudan R)

AIR

## **ORDER**

Counsels representing both the parties are present. Counsel for R3 filed a reply to the memo filed by R1. Counsel representing R1 prayed for time to file reply and make submissions. Time is enlarged at request. Put up on 12.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)